

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:525
ANSWERED ON:21.11.2001
SC/ST
K. ASUNGBA SANGTAM

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a) whether some of the Departments/subordinate and attached offices, Public Sector and Autonomous Organisations/Corporations under the Ministry of Agro & Rural Industries are not nominating Liaison Officers for SCs, STs and OBCs as required under MHA OM No.16/17/67-Estt(C) dated 10.4.1968 (DoPT OM No.-36022/5/76 dated 27.5.1976) for ensuring proper compliance of Government instructions in the matters of reservations for SCs, STs & OBCs;
- (b) if so, the reasons for the same, indicate names of such Offices/Organisations;
- (c) if not, indicate total number of Organizations/offices under the Ministry of Agro & Rural Industries which functions as `Administrative Units` dealing with establishment and staff matters under his Ministry; and
- (d) total number of Liaison Officers nominated for the above referred purpose as on date?

Answer

THE MINISTER OF AGRO & RURAL INDUSTRIES (SHRI KARIYA MUNDA)

- a) to d): There are two Autonomous Bodies under the administrative control of the Ministry of Agro and Rural Industries i.e.
- (i) Khadi and Village Industries Commission and
 - (ii) Coir Board. The KVIC has nominated one Director as the Liaison Officer and the Coir Board has nominated the Secretary, Coir Board as the Liaison Officer for SCs, STs and OBCs.